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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to lay on the Table:-

(1) A copy of the Notification No. G.S.R. 673 (E) (Hindi and English versions) approving the Tuticorin Port Trust (Issue of Entry Permit for Vehicles, Equipment and Persons) Regulations, 2005 published in Gazette of India dated the 26<sup>th</sup> October, 2006 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.

(Placed in Library, See No. LT 5061/2006)

(2) (i) A copy of the Annual Administrative Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board, Visakhapatnam for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Dock Labour Board, Visakhapatnam for the year 2005-2006.

(Placed in Library, See No. LT 5062/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Thiruvananthapuram, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Cancer Centre, Thiruvananthapuram, for the year 2004-2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5063/2006)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 2004-2005.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5064/2006)

(5) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(Placed in Library, See No. LT 5065/2006)

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): On behalf of Dr. Shakeel Ahmad, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for

the year 2005-2006, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5066/2006)

- (2) A copy each of the following Notifications (Hindi and English versions) under section 37 of the Telecom Regulatory Authority of India Act, 1997 :-

- (i) The Standards of Quality of service (Broadcasting and Cable Services) (Cable Television – CAS Areas) Regulation, 2006 published in Notification No. 16-2/2006-B and CS in Gazette of India dated 23<sup>rd</sup> August, 2006.
- (ii) The Telecommunication (Broadcasting and Cable Services) Interconnection) (Second Amendment) Regulation, 2006 (9 of 2006) published in Notification No. F.No.11-13/2006-B and CS in Gazette of India dated 24th August, 2006.
- (iii) The Telecommunication (Broadcasting and Cable Services) Interconnection (Third Amendment) Regulation, 2006 (10 of 2006) published in Notification No. F. No. 6-4/2006-B and CS in Gazette of India dated 4<sup>th</sup> September, 2006.
- (iv) The Telecom Regulatory Authority of India (Officers and Staff Appointment) (6<sup>th</sup> Amendment) Regulations, 2006 (12 of 2006) published in Notification No. 5-4/2000-A and P (Vol.II) in Gazette of India dated 10<sup>th</sup> October, 2006.

(Placed in Library, See No. LT 5067/2006)

- (3) A copy of the Indian Post Office (Third Amendment) Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 487 (E) in Gazette of India dated the 18<sup>th</sup> August, 2006 under sub-section (4) of section 74 of the Indian Post Office Act, 1898.

(Placed in Library, See No. LT 5068/2006)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Economic Growth (Development Planning Centre), Delhi for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Economic Growth (Development Planning Centre), Delhi for the year 2005-2006.

(Placed in Library, See No. LT 5069/2006)